	West Tripura District					
	Court- wise and Station-wise pendency of Civil and Criminal C	ases as oi	n 31.05.202	5		
	Court- wise pendency of Cases as on 31.05.	2025				
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	848	471	1319		
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	835	544	1379		
3	Sri Sunil Kumar Singh, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POCSO)	0	95	95		
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	680	552	1232		
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	380	343	723		
6	Smt. Sharmistha Mukherjee, Special Judge (CBI) Court, Agartala.	0	37	37		
7	Sri Hrishikesh Chakrabarti, Judge, Family Court, Agartala	501	393	894		
8	Sri Uttam Hrishi Das, Addl.Judge, Family Court, Agartala.	470	424	894		
9	Sri Subhadeep Saha, Civil Judge (Senior Division), (Court No.1), Agartala	764	0	764		
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	944	0	944		
11	Sri Saikat Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	312	1273	1585		
12	Smti. Yashvi Taneja, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	118	1562	1680		
13	Sri Piyush Priyadershi, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	224	843	1067		
14	Smt. Debjani Majumder, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	149	842	991		
15	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	48	1757	1805		
16	Smt. Swastika Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	26	764	790		
17	Smt. Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	45	740	785		
18	Sri Bikash Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4),	27	885	912		
19	Md. Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	48	605	653		
20	Smt. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala (FTC)	41	851	892		
	Total 6460 12981 19441					
CL N'-	Station-wise pendency of Cases as on 31.0		Cultural	- . •		
SI. No.		Civil 5489	Criminal 12164	Total 17653		
1	Agartala Total	5489	12164	17653		
2	Family Court, Agartala	501	393	894		
3	Addl. Judge, Family Court, Agartala	470	424	894		
	Total	971	817	1788		
	Grand Total	6460	12981	19441		
	Giailu i Ulai	U-100	12301			

	Gomati District							
(Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2025							
	Court- wise pendency of Cases as on 31.05.2025							
SI. No.	Name and Desigantion of the Officer	Civil	Criminal	Total				
1	Sri Sankar Lal Dutta, District and Sessions Judge, Udaipur	187	236	423				
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	196	198	394				
3	Sri Debashis Kar, Judge, Family Court, Udaipur	194	209	403				
4	Smt. Chhandita Debnath, Civil Judge (Senior Division), Udaipur	307	0	307				
5	Sri Saamyajyoti Debnath Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	100	478	578				
6	Sri Samuel Molsom Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	35	593	628				
7	Sri Kaushik Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	5	366	371				
8	Smt Mohona Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	12	432	444				
9	Sri Ayan Chowdhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	8	353	361				
10	Smt. Debanjana Bhattacharjee, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	5	405	410				
	Total	1049	3270	4319				
	Station-wise pendency of Cases as on 31.0	5.2025						
SI. No.	Name of the Station	Civil	Criminal	Total				
1	Udaipur	842	2303	3145				
2	Amarpur	13	758	771				
	Total	855	3061	3916				
3	Family Court, Udaipur	194	209	403				
	Grand Total 1049 3270 4319							

1							
	South Tripura District						
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.05.2	2025			
	Court- wise pendency of Cases as on 31.05	5.2025					
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total			
1	Sri Gobinda Das, District & Sessions Judge, Belonia	168	101	269			
2	Motom Debbarma, Addl.District & Sessions Judge, Belonia	122	71	193			
3	Sri Ramdas Chattopadhyay Judge, Family Court, Belonia	161	79	240			
4	Sri Rahul Roy, Civil Judge (Senior Division), Belonia	118	0	118			
5	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	48	1024	1072			
6	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	123	882	1005			
7	Smt. Chirasmita Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	25	679	704			
8	Sri Anshuman Chowdhury, Addl.District & Sessions Judge, Sabroom	81	57	138			
9	Sri NR Rakesh Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	15	370	385			
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	53	260	313			
	Total	914	3523	4437			
	Station-wise pendency of Cases as on 31.05.2025						
SI. No.	Name of the Station	Civil	Criminal	Total			
1	Belonia	604	2757	3361			
2	Sabroom	149	687	836			
	Total 753 3444 4197						

Family Court, Belonia

Grand Total

	Unakoti District						
C	Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.05.2	2025			
	Court- wise pendency of Cases as on 31.0	5.2025					
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total			
1	Smt. Sudipta Choudhury, District and Sessions Judge, Kailashahar	195	203	398			
2	Sri Amrendra Kumar Singh, Additional District and Sessions Judge, Kailashahar (FTSC)	45	40	85			
3	Sri Yoginder Pal, Judge, Family Court, Kailashahar	166	437	603			
4	Smt. Ishika Dan, Civil Judge (Senior Division), Kailashahar	304	0	304			
5	Smt. Jumili Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	103	464	567			
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	196	417	613			
7	Smt. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	60	460	520			
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	58	404	462			
	Total	1127	2425	3552			
	Station-wise pendency of Cases as on 31.0	5.2025					
SI. No.	Name of the Station	Civil	Criminal	Total			
1	Kailashahar	961	1988	2949			
	Total	961	1988	2949			
2	Family Court , Kailashahar	166	437	603			
	Grand Total	1127	2425	3552			

North Tripura District						
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2025						
Court- wise pendency of Cases as on 31.09	5.2025	Γ	T			
Name and Designation of the Officer	Civil	Criminal	Total			
Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	315	285	600			
Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	213	301	514			
Sri Prakash Kumar, Judge, Family Court, Dharmanagar	220	132	352			
Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	293	0	293			
Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	170	968	1138			
Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	297	670	967			
Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	128	803	931			
Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	301	303			
Sri Sumir Bag , Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	10	259	269			
Total	1648	3719	5367			
Station-wise pendency of Cases as on 31.0	5.2025					
Name of the Station	Civil	Criminal	Total			
Dharmanagar	1416	3027	4443			
Kanchanpur	12	560	572			
Total	1428	3587	5015			
Family Court, Dharmanagar	220	132	352			
	Court- wise pendency of Cases as on 31.05 Name and Designation of the Officer Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar Sri Prakash Kumar, Judge, Family Court, Dharmanagar Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur Total Station-wise pendency of Cases as on 31.0 Name of the Station Dharmanagar Kanchanpur	Court- wise and Station-wise pendency of Civil and Criminal Cases as Court- wise pendency of Cases as on 31.05.2025 Name and Designation of the Officer Civil Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar 213 Sri Prakash Kumar, Judge, Family Court, Dharmanagar Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar Ali Haydar Khan SDJM-cum-Civil Judge (Jr. Div), Kanchanpur Total 10 Total 1648 Station-wise pendency of Cases as on 31.05.2025 Name of the Station Civil Dharmanagar Total 1416 Kanchanpur	Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2 Court- wise pendency of Cases as on 31.05.2025 Name and Designation of the Officer Civil Criminal Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar 213 301 Sri Prakash Kumar, Judge, Family Court, Dharmanagar 220 132 Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar Smt. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar Smt. Aparajita Singha, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar 297 670 Sri Abhijit Deb JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar Ali Haydar Khan SDJM-curcivil Judge (Jr. Div), Kanchanpur Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur Total 10 259 Total Name of the Station Civil Criminal Dharmanagar 1416 3027 Kanchanpur Total Total 1428 3587			

Grand Total

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Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.05.2025

Court- wise pendency of Cases as on 31.05.2025

Court- wise peridency of cases as on 31.03.2023						
Name and Designation of the Officer	Civil	Criminal	Total			
Smti. Sankari Das, District & Sessions Judge, Sonamura	205	506	711			
Judge, Family Court, Sonamura (Vacant) Charge remains with Smti. Sankari Das , District Judge, Sepahijala District, Sonamura	68	97	165			
Smti. Hena Begam Civil Judge (Senior Division), Sonamura	161	0	161			
Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	74	423	497			
Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	30	474	504			
Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	21	410	431			
Sri Subhra Nath , Additional District & Sessions Judge, Bishalgarh	231	280	511			
Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	39	1118	1157			
Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	92	1313	1405			
Total	921	4621	5542			
Station-wise pendency of Cases as on 31.0	5.2025					
Name of the Station	Civil	Criminal	Total			
Sonamura	491	1813	2304			
Bishalgarh	362	2711	3073			
Total	853	4524	5377			
Family Court , Sonamura	68	97	165			
Grand Total	921	4621	5542			
	Name and Designation of the Officer Smti. Sankari Das, District & Sessions Judge, Sonamura Judge, Family Court, Sonamura (Vacant) Charge remains with Smti. Sankari Das, District Judge, Sepahijala District, Sonamura Smti. Hena Begam Civil Judge (Senior Division), Sonamura Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh Total Station-wise pendency of Cases as on 31.0 Name of the Station Sonamura Bishalgarh Total	Smti. Sankari Das, District & Sessions Judge, Sonamura Judge, Family Court, Sonamura (Vacant) Charge remains with Smti. Sankari Das, District Judge, Sepahijala District, Sonamura Smti. Hena Begam Civil Judge (Senior Division), Sonamura Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh Smt. Papri Debbarma, Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh Total Station-wise pendency of Cases as on 31.05.2025 Name of the Station Civil Sonamura Bishalgarh Total 853 Family Court , Sonamura	Name and Designation of the Officer Smti. Sankari Das, District & Sessions Judge, Sonamura Judge, Family Court, Sonamura (Vacant) Charge remains with Smti. Sankari Das, District Judge, Sepahijala District, Sonamura Smti. Hena Begam Civil Judge (Senior Division), Sonamura Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura Sri Anirban Senapati Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura 30 474 Smt. Reena Debbarma, Civil Judge (Jr. Div), Sonamura, 21 410 Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh Total Station-wise pendency of Cases as on 31.05.2025 Name of the Station Civil Criminal Sonamura Bishalgarh Total 853 4524 Family Court , Sonamura			

	Khowai District						
(Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.05.2	2025			
	Court- wise pendency of Cases as on 31.09	5.2025					
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total			
1	Sri Veda Pratim Debbarma, District and Sessions Judge, Khowai,	97	182	279			
2	Sri Manabendra Debbarma, Addl.District & Sessions Judge, Khowai	84	181	265			
3	Sri Arindam Paul, Judge, Family Court, Khowai	68	73	141			
4	Sri Ramanuj Bhattacharjee,	131	0	131			

Station-wise pendency of Cases as on 31.05.2025

Civil Judge (Senior Division), Khowai

Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai

Total

Civil Judge (Jr. Div)-cum- JM., First Class, Khowai

JM., First Class-cum-Civil Judge (Jr. Div), Khowai

Smt. Mitra Das,

Smt. Madhumita Pal,

Smt. Purabi Jamatia,

SI. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	407	3073	3480
	Total	407	3073	3480
2	Judge, Family Court, Khowai	68	73	141
	Grand Total	475	3146	3621

	Dhalai District					
C	Court- wise and Station-wise pendency of Civil and Criminal	Cases as	on 31.05.2	2025		
	Court- wise pendency of Cases as on 31.0	5.2025				
SI. No.	Name and Designation of the Officer	Civil	Criminal	Total		
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	47	157	204		
2	Sri Tapan Debbarma Additional District and Sessions Judge, Ambassa	36	76	112		
3	Judge, Family Court, Ambassa (Vacant) , Charge remains with Sri Dhiman Debbarma, District Judge, Dhalai District, Ambassa	14	23	37		
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Ambassa	70	0	70		
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	25	244	269		
6	Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa (Vacant) Charge remains with Sri Divya Prakash Mishra	7	168	175		
7	Sri Soumyo Bikash Das Additional District & Sessions Judge, Kamalpur	82	87	169		
8	Smt. Madhumita Biswas, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	14	677	691		
9	Sri Jogodottam Chatterjee, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	78	386	464		
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	20	500	520		
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	10	259	269		
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	57	57		
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	6	81	87		
	Total 409 2715 3124					
	Station-wise pendency of Cases as on 31.0)5.2025				
SI. No.	Name of the Station	Civil	Criminal	Total		
1	Ambassa	185	645	830		
2	Kamalpur	174	1150	1324		

	Station-wise pendency of Cases as on 31.05.2025							
SI. No.	Name of the Station	Civil	Criminal	Total				
1	Ambassa	185	645	830				
2	Kamalpur	174	1150	1324				
3	Longtharai Valley	30	759	789				
4	Gonda Twisa	6	138	144				
	Total	395	2692	3087				
5	Family Court, Ambassa	14	23	37				
	Grand Total	409	2715	3124				

	District-wise pendency of Civil and Criminal Cases as on 31.05.2025						
SI. No.	Name of the District (s)	Civil	Criminal	Total			
1	West Tripura District, Agartala	6460	12981	19441			
2	Gomati District, Udaipur	1049	3270	4319			
3	South Tripura District, Belonia	914	3523	4437			
4	Unakoti Judicial District, Kailashahar	1127	2425	3552			
5	North Tripura District, Dharmanagar	1648	3719	5367			
6	Sepahijala District, Sonamura	921	4621	5542			
7	Khowai District, Khowai	475	3146	3621			
8	Dhalai District, Ambassa	409	2715	3124			
	Total	13003	36400	49403			